to (c). 19 proposals involving foreign collaborations/investments in food processing sector have been received, out of which 13 have been cleared after June, 1988. In the cleared proposals, foreign investment of about Rs. 15 crores is envisaged.

Opening of New Regional Offices of Kendriya Vidyalaya Sangathan

- *774. PROF. PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:
- (a) the criteria which govern the opening of new regional offices of Kendriya Vidyalaya Sangathan;
- (b) whether Kendriya Vidyalaya Sangathan is considering opening of some new regional offices;
- (c) whether some Members of Parliament have given suggestions as to where the proposed regional offices should be opened; and
- (d) if so, the details thereof and the reaction of the Sangathan thereto?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) No specific criteria have been laid down for determining the number of Regional Offices required by the Kendriya Vidyalaya Sangathan. Administrative and supervisory convenience broadly determines the need for new Regional Offices.

(b) Yes, Sir. The Kendriya Vidyalaya

Sangathan is examining the need of regrouping of schools and of new Regional Offices.

(c) and (d). Some Members of Parliament have given suggestions regarding opening of Regional Offices and the Kendriya Vidyalaya Sangathan is examining the same.

Sale of Insecticides in Daman and Diu

*775. SHRI GOPAL K. TANDEL: Will the Minister of AGRICULTURE be pleased to state:

- (a) the names, categories of insecticides and its quantities for which the licences to sell, stock or exhibit for sale or distribute the insecticides in Daman and Diu have been granted by Government during the last three years; and
- (b) the amount turnover in terms of quantities and amount made by each of the licensees in the last three year?

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): (a) The list of insecticides for which licences to sell, stock or exhibit for sale or distribute have been issued, is given in statement I below.

No quantity is prescribed in such licences.

(b) The required information is not normally compiled by the Government. However, the available information in respect of some of the licensees is given in statement II below.

50

STATEMENT-I

Names of Insecticides for which Licences to sell, stock or exhibit for sale or distribute the insecticides in Daman and Diu have been granted by the Administration of Daman and Diu during the last 3 years

SI. No.	Name of Insecticide	
1	2	
1.	Aldrin 30% EC	
2.	Aluminium Phosphide (Tab) 56%	
3.	Arrest 50% WP	
4.	B.H.C. 50% WP	
5.	B.H.C. 10% DP	
6.	Biocyp 10% EC	
7.	Biofen 20% EC	
8.	Butachlor Technical	
9.	Butachlor 50% EC	
10.	Captan 50% WP	
11.	Carbendazim Technical	
12.	Carbendazim 50% WP	
13.	Carbryl 50% WP	
14.	Carbryl 85% WP	
15.	Cypermethrin Technical	
16.	Cypermethrin 10% EC	
17.	Cypermethrin 25% EC	
18.	D.D.T. 5% DP	
19.	D.D.T. 10% DP	
20.	D.D.T. 50% WP	

1	2
21.	D.D.T. 25% EC
22 .	Diazinon 20% EC
23 .	Dicofol 18.5% EC
24 .	Dimethoate Technical
25.	Dimethoate 30% EC
26 .	Diuron 50% WP
27.	Durmet 20% EC
28.	2, 4-D Ethyl Ester Salt
29.	Endosulfan Technical
30.	Endosulfan 35% EC
31.	Endosulfan 4% DP
32 .	Ethion Technical
33 .	Fenvalerate Technical (94%)
34.	Fenvalerate 20% EC
35 .	Glyphosate 41% SL
36 .	Hexathir 75% WP
37 .	Hexavin 50% WP
38 .	Hymox 25% EC
39 .	Isoproturon 50% WP
40.	Isoproturon 75% WP
41.	Lindane 15% Smoke Generator (Canon)
42 .	Malathion Technical
43 .	Malathion 5% DP

1	2
44.	Malathion 50% EC
45.	Mancozeb 75% WP
46.	Marvex Super 100
47.	MEMC 6% Hg
48.	Methyl Parathion 2% DP
49.	Methyl Parathion 50% EC
50.	Monocrotophos Technical
51.	Monocrotophos 36% SL
52.	Monophos 40
53.	Orthane 75% SP
54.	Oxydemeton Methyl 25% EC
55.	Phendal 50% EC
56 .	Phenyl Mercuric Acetate 1% Hg (Dry Seed Dressing)
57 .	PMA Technical
58.	Phorate Technical
59 .	Phorate 10% GR
6 0.	Phoskill 35% SL
61.	Phosphamidon 85% SL
62.	Quinalphos Technical
63 .	Quinalphos 25% EC
64.	Ridomil MZ 72%
6 5.	Sulphur 80% WP

55	Written Answers	APRIL 27, 1989	Written Answers 56
	1	2	
	66.	Sulphur 85% DP	
	67.	Thiram 75% WS	
	68.	Zinc Phosphide Technic	cal

Written Answers

STATEMENT II

Tumover in terms of Quantities and amount made by some of the Licensees in the last three years

Si. No.	Sl. No. Name of the Licensee			Turn Over			
		1986-87	21	1987-88	88	1988-89	68
		Qty. in MT	Amount Rs. in lakh	Oty. in MT	Amount Rs. in lakh	Oty. in MT	Amount Rs. in lakh
-	2	3	4	5	9	7	8
	Ficom Organic Ltd.	514.250	205.98	547.250	220.71	104.750	48.24
7	Super Industries	434.37	35.10	359.29	, 61.70	279.06	29.08
က်	Searle India Ltd.	ì	1	I	l	2.00	348.34
4.	Rallis India Ltd.	ì	1	I	ş	0.69	67.22
က်	President Industries	1	ı	98.92	17.42	88.40	63.74
ဖ်	Gujarat Marketing	ì	İ	1	l	0.58	65.44
۲.	Bharat Pulverising Mills Pvt. Ltd.	3.41	433.60	3.36	358.90	6.49	111.83
ထဲ	Industrial Mineral and Chem. Co. P. Ltd.	0.05	6.20	1	I	1	ł

60

SI. No.	Sl. No. Name of the Licensee			Tum Over			
		1986-87	-87	1987-88	88	1988-89	-89
		Oty. in MT	Amount Rs. in lakh	Oty. in MT	Amount Rs. in lakh	Oty. in MT	Amount Rs. in lakh
-	2	3	4	5	9	7	88
6	Gujarat Insecticides Ltd.	2.42	1026.98	3.45	1355.19	5.42	1702.70
.	Gujarat Agro Ind. Corporation	ł	i	ı	1	8.93	1227.55
=	Khatau Junkar Ltd.	I	I	1	1	33.500	173.00
5	Parul Pesticides	I	I	I	1	1.29	158.77
<u>6.</u>	Excel Ind. Limited	8.15	802.63	13.85	1459.77	19.82	1973.34

APRIL 27, 1989